

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**  
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**ORDER**

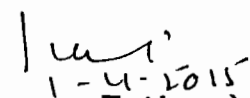
No: 02

Dated: 01.04.2015

In the interest of administration, following transfers and postings of Judicial Officers are hereby made:

- 1) Sh. Kousar Ahmad Qureshi, Judicial Member, J&K Sales Tax Tribunal, is repatriated and posted as Additional District & Sessions Judge, Sopore, created vide Government Order No. 2418-LD(A) of 2013 dated 03.07.2013.
- 2) Sh. Parvaiz Hussain Kachroo, 1<sup>st</sup> Additional District & Sessions Judge, Baramulla, is transferred and posted as Additional District & Sessions Judge, Handwara, created vide Government Order No. 3525-LD(A) of 2012 dated 09.10.2012.

By Order

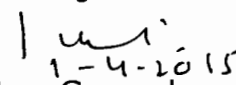
  
(Kaneez Fatima)  
Registrar General

No: 58-68/GS

Dated: 01.04.2015

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....for information of His Lordship.
- 3) Registrar Vigilance, High Court of J&K, Jammu,
- 4) Secretary to Govt., Department of LJ&PA, Govt. of J&K,
- 5) Registrar Judicial, High Court of J&K, Jammu/Srinagar,
- 6) Principal District & Sessions Judge, Baramulla,  
.....for information.
- 7) Judicial Member, J&K Sales Tax Tribunal, Jammu,
- 8) 1<sup>st</sup> Addl. District & Sessions Judge, Baramulla,
- 9) Addl. District & Sessions Judge, Sopore/Handwara,  
.....for information and necessary action.
- 10) Incharge, NIC, High Court of J&K, Jammu, for uploading the same on the High Court website.

  
Registrar General